

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 20<sup>th</sup> February, 2016

No. HC.VII-133/2014/**897**/A : On recommendation of the North Eastern Judicial Officers Training Institute (NEJOTI), Hon'ble the High Court has been pleased to direct the **Judicial Officers of Arunachal Pradesh Judicial Service** to attend a combined training programme of Judicial Officers, Public Prosecutors and State Defence Counsel, organized by the NEJOTI in association with the Administrative Training Institute (ATI), Govt. of Arunachal Pradesh, Naharlagun **on 12<sup>th</sup> & 13<sup>th</sup> March, 2016 at the Administrative Training Institute (ATI), Naharlagun.**

However, one officer may be detailed at the respective Headquarter / Station to deal with urgent judicial work.

The details of the Training Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,  
Sd/- R.A. Tapadar  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-133/2014/**898 - 913**/A, Dated : 20.02.2016

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
4. The Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

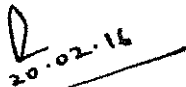
5. The Registrar ( Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Director (Training), Govt. of Arunachal Pradesh, Naharlagun.
8. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
9. The Joint Registrar, Gauhati High Court, Itanagar Bench. **He is requested to ensure circulation of this Notification to all the Judicial Officers of his State and do the needful in this regard.**

**Further, in consultation with the Director (Training), Govt. of Arunachal Pradesh, he is requested to inform the Public Prosecutors /**

**Addl. Public Prosecutors / Asstt. Public Prosecutors of Arunachal Pradesh Subordinate Judiciary and also the State Defence Counsel to attend the training programme.**

10. The Secretary, NEJOTI.
11. The Administrative Officer, Judicial Academy, Assam.
12. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.*
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice A. K. Goswami, Portfolio Judge for the State of Arunachal Pradesh.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
20.02.16  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM